

THAKRAL SERVICES (INDIA) LIMITED

CIN:L70101KAT985PLC009140
Regd. Office : 8 TH FLOOR "THE ESTATE" NO.121 DICKENSON ROAD BANGALORE -560 042
Ph:080-25593891 E-mail: tsil@thakral-india.co.in
Website: www.thakral-india.co.in

NOTICE OF THE 36TH ANNUAL GENERAL MEETING E-VOTING INFORMATION AND BOOK CLOSURE DATES

NOTICE is hereby given that the 36TH Annual General Meeting (AGM) of the Company will be held on Monday, the 30th September, 2019 at 10.00 a.m. at Rohini Hall, Hotel Ajantha, 22-A, M. G. Road, Bengaluru - 560 001 (Opposite to HSBC Bank) to transact the business set out in the Notice convening the meeting.

Annual report and Notice of the Annual General Meeting has been sent in electronic mode to those members whose e-mail IDs are registered with the Company's RTA or the Depository Participant(s). Physical copy of the aforementioned documents has been sent through speed post to those members who have not registered their e-mail IDs with the Company's RTA or the Depository Participant(s) or who have opted for the physical copy. Members holding shares either in physical form or in dematerialized form as on the cut-off date i.e., 23/09/2019 may cast their vote electronically on the Ordinary and Special business as set out in the notice of AGM through voting system of Central Depository Services (India) Limited (CDSL) from a place other than venue of AGM (remote e-voting) by polling paper at the AGM.

All members are informed that:

- The Ordinary and the Special business as set out in the notice of AGM may be transacted through voting by electronic means.
- The remote e-voting period starts on **Friday the 27th September 2019 at 9.00 a.m. IST and ends on Sunday the 29th September 2019 at 5.00 p.m. IST.** The remote-voting shall not be allowed beyond the said date and time.
- September 23rd 2019 is the cut-off date for determining the eligibility to vote by remote e-voting or by polling paper at the AGM.
- Persons who have acquired shares and became members of the company after dispatch of the notice and holding shares as of the cut-off date i.e. 23rd September 2019 may obtain the login ID and password by referring the notice of the Company or by sending an email to irg@integratedindia.in mentioning their Folio No/DPID and Client ID. However, if a person already registered with CDSL for e-voting then existing user ID and password can be used for casting vote.
- The facility for voting through polling paper shall be available at the AGM venue, the members who have cast their vote by remote e-voting may also attend the AGM but shall not be entitled to cast their vote again in the meeting and a person whose name is recorded in the register of members or in the register of beneficial owners maintained by the depositories as on the cut-off date only shall be entitled to avail the facility of remote e-voting as well as voting in the AGM.
- Notice of the AGM is also available on the Company's website i.e. www.thakral-india.co.in and also on CDSL website i.e. www.evotingindia.com.

In case of any queries members may refer to the Frequently Asked Questions (FAQ) and e-voting manual available at www.evotingindia.com. The members may contact Integrated Registry Management Services Private Limited, No. 30, Ramana Residency, 4th Cross, Sampige Road, Malleaswaram, Bangalore - 560003 Tel: +91-80-23460815-818 | Email: irg@integratedindia.in

BOOK CLOSURE

The register of members and the share transfer books of the Company will remain closed from 23rd September, 2019 to 30th September, 2019 (both days inclusive) for Annual General Meeting.

By the Order of the Board
For THAKRAL SERVICES (INDIA) LIMITED
Sd/-
Ramesh Chandra Bhavuk
Managing Director

Place: Bengaluru
Date: 14/09/2019

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MATRIXARRAY INFO SOLUTIONS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	MATRIXARRAY INFO SOLUTIONS (INDIA) PRIVATE LIMITED
2. Date of incorporation of corporate debtor	19/07/2011
3. Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES - VIJAYAWADA
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200AP2011PTC075586
5. Address of the registered office and principal office (if any) of corporate debtor	6-15, OLD D.NO: 4-3742, VELANGANI NILAYAM, KAVATI VARI STREET, RAMAVARAIPUDA, VIJAYAWADA, KRISHNA - 521108
6. Insolvency commencement date in respect of corporate debtor	06/09/2019
7. Estimated date of closure of insolvency resolution process	03/03/2020 (180 days from the date of commencement of insolvency resolution process i.e. 06/09/2019)
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA KIRAN PALLA, IBB/IPA-001/IP-P00355/2017-2018/10613
9. Address and e-mail of the interim resolution professional, as registered with the Board	8-3-960/10, Flat No.201, Anand Bhawan, Sri Nagar Colony, Yellareddyguda, Near Axis Bank, Hyderabad- 500073. kp@durgaraoandco.in
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Same as above Email: cirp.matrixarray@durgaraoandco.in
11. Last date for submission of claims	30/09/2019
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Form B, C, D, E, F are available at www.ibbi.gov.in and from the office of interim resolution professional.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Matrixarray Info Solutions (India) Private Limited on 06.09.2019.

The creditors of Matrixarray Info Solutions (India) Private Limited, are hereby called upon to submit their claims with proof on or before 30/09/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16/09/2019
Place: Hyderabad
Sd/-
CA. Kiran Palla
Interim Resolution Professional
IBBI/IPA-001/IP-P00355/2017-2018/10613

ANDHRA BANK

(A Govt. of India Undertaking)
Jayanagar Branch, Bengaluru Address: Near Ashoka Pillar, T. mariyappa road, jayanagar-560011, Ph. 080-22959680, Email: bm0273@andhrabank.co.in

NOTICE OF SALE

The Borrower M/s Mr. Gopika Steel Rolling Pvt Ltd Has failed to clear the dues outstanding with the Andhra Bank Jayanagar Branch within the time stipulated in the Demand Notice dt 02.08.2016, hence Andhra Bank has taken Physical possession of the following movable items, secured in the captioned account, more particularly shown below, on 05.09.2019.

Sl	Description of the Article	Quantity	Reserve price
1	Machines	7	
2	Big Roler	1	
3	Boiler	1	
4	Lathe Machine with Motor	2	
5	Kirtosker Electric Motor	2	
6	Ruster Welding Machine	1	
7	Boiler Steam Boxes	1	
8	Machine (Rolling Machine)	1	
9	Welding Machine	1	
10	Punching Machine	1	
11	Iron Rolls	22	
12	Small Motors	4	
13	Big Motors	1	
14	Weighing Scale, Unlocker Belts	1	
Total		46	40,00,000/- (Excluding Applicable GST)

Terms and conditions of the auction are displayed in the notice board of the Branch and also available in contact with the Branch Manager. The Bank is at liberty to cancel the auction or change in terms and conditions of the auction at the discretion of the Bank.

Date : 18.09.2019
Place : Bangalore
Sd/- Authorised Officer / Chief Manager
Andhra Bank Jayanagar

ROYAL ORCHID HOTELS LIMITED

CIN: L55101KA1986PLC007392
Registered Office: No.1, Golf Avenue, Adjoining KGA Golf Course, Bangalore - 560 008
Phone: 080-4178 3000, email: icosec@royalorchidhotels.com, website: www.royalorchidhotels.com

INTIMATION TO STAKEHOLDERS OF THE COMPANY

With reference to the 33rd AGM Notice of the Company & previous newspaper intimation on the aforesaid notice dated August 30, 2019 which is available at the website of the Company at <http://www.royalorchidhotels.com> and may also be accessed on the Stock Exchange websites at <http://www.bseindia.com> and <http://www.nseindia.com>, we would like to bring to your kind attention that Mr. Chandar K. Baljee, (DIN: 00081844), Managing Director of the Company, has intimated the Company that he desires that the resolution stated in Item No 6 to the aforesaid AGM Notice be not moved at present.

Consequently, Item No 6 of the aforesaid AGM Notice may be treated as withdrawn. All stakeholders are requested to kindly take note of the same.

for Royal Orchid Hotels Limited
Sd/-
Ranabir Sanyal
Company Secretary & Compliance Officer

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF CREDITORS OF ARADHYA STEEL PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	ARADHYA STEEL PRIVATE LIMITED
2. Date of Incorporation Of Corporate Debtor	09/01/1989
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	REGISTRAR OF COMPANIES BANGALORE, KARNATAKA
4. Corporate Identity No./Limited Liability Identification No. of corporate debtor	U00361KA1989PTC009761
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	No.308, Embassy Center, 11, Crescent Road, Kumar Park Bengaluru Bangalore 560001.
6. Insolvency commencement date in respect of Corporate Debtor	29/08/2019 ORDER COPY RECEIVED ON 17.09.19
7. Estimated date of closure of insolvency resolution process	24/02/2020
8. Name and registration number of the insolvency professional acting as interim resolution professional	M: V S VARUN IP No. IBB/IPA-002/IP-N00290/2017-18/10848
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No.1B-108, The Tree by Provident, 2 nd Main Road, Herohalli, Off Magadi Road, Bangalore 560091- Email: vsvarun@yahoo.com .
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Flat No.1B-108, The Tree by Provident, 2 nd Main Road, Herohalli, Off Magadi Road, Bangalore 560091- Email: vsvarun@yahoo.com .
11. Last date for submission of claims	30/09/2019 (14 days from the date of receipt of NCLT Order copy)
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	Not applicable a)Web link: https://ibbi.gov.in/home/downloads b)Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the ARADHYA STEEL PRIVATE LIMITED, vide Order dated 29th August, 2019.

The creditors of ARADHYA STEEL PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 30th September, 2019, to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 17th September, 2019
Place: Bangalore
Name and Signature of Interim Resolution Professional
Sd/- V S VARUN
Insolvency Professional,
IBBI/IPA-002/IP-N00290/2017-18/10848

Small Business FinCredit India Pvt. Ltd. (Erstwhile Mape Finserve Pvt. Ltd.)

Registered Office : Unit No. 762, Building No.7, 6th Floor, Solitaire Corporate Park Andheri East Mumbai - 400093 | Telephone : +91 22 67875334
www.SBFC.com | Corporate Identity Number : U67190MH2008PTC178270

PUBLIC NOTICE

This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by Small Business FinCredit India Pvt. Ltd. on 20-09-2019 at 11.00 am SBFC - No-58, 1st Floor, Lakshmpuram, CMH Road, Halasuru, Opp. Bus Stop, BANGALORE-560008, Ph.80-4150678.

The Gold Ornaments to be auctioned belong to Loan Accounts of our various Customers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers.

The Gold Ornaments to be auctioned belong to Overdue Loan Accounts of our various Customers mentioned below with branch name.

BASAVANGUDI BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00601451	GLDS36532	PR00530865	GLDS44069	PR00597212	GLDS36578	PR00610577	GLDS36388
PR00651316	GLDS54752	PR00649292	GLDS54741	PR00645386	GLDS54711	PR00644394	GLDS54699
PR00651136	GLDS54751	PR00612231	GLDS36401	PR00610575	GLDS36387	PR00594128	GLDS27731

HALASURU BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00601596	GLDS38427	PR00611851	GLDS38482	PR00659457	GLDS104268		
PR00657267	GLDS95558	PR00646563	GLDS104351	PR00569362	GLDS05287		
PR00598828	GLDS38410	PR00646641	GLDS104353	PR00658414	GLDS95564		

PEENYA BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00645050	GLDS102265	PR00649898	GLDS101966	PR00647725	GLDS102293	PR00644799	GLDS102262
PR00601866	GLDS44174	PR00653624	GLDS101872	PR00660099	GLDS113646	PR00643518	GLDS101951
PR00620827	GLDS88779	PR00649480	GLDS101965	PR00628474	GLDS88872	PR00650657	GLDS101976
PR00620829	GLDS88780	PR00623892	GLDS88819	PR00647270	GLDS102279	PR00630818	GLDS96266
PR00601703	GLDS044171	PR00636095	GLDS101865	PR00616579	GLDS032910	PR00623419	GLDS88811
PR00624862	GLDS88831	PR00649282	GLDS101962	PR00627272	GLDS88855	PR00627599	GLDS88861
PR00659300	GLDS102032	PR00629910	GLDS88889	PR00626667	GLDS88848	PR00640001	GLDS101928
PR00656924	GLDS102031	PR00629932	GLDS88890	PR00626819	GLDS88849	PR00638863	GLDS101903
PR00662618	GLDS113672	PR00648553	GLDS102298	PR00645412	GLDS102267		
PR00630628	GLDS96261	PR00622870	GLDS88802	PR00645413	GLDS102268		
PR00636777	GLDS101882	PR00622872	GLDS88803	PR00610583	GLDS32870		

RAMAMURTHY NAGAR BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00601767	GLDS46613	PR00619035	GLDS85432	PR00622673	GLDS85467	PR00647343	GLDS113133
PR00662797	GLDS120417	PR00662180	GLDS120295	PR00660331	GLDS120301	PR00597787	GLDS46568
PR00600826	GLDS46604	PR00603938	GLDS46644	PR00660333	GLDS120302	PR00659133	GLDS120298
PR00630860	GLDS85552	PR00629102	GLDS85544	PR00612386	GLDS46743	PR00597124	GLDS46560
PR00630892	GLDS85553	PR00622860	GLDS85466	PR00617175	GLDS85411	PR00645339	GLD113107
PR00643385	GLDS113137	PR00622868	GLDS85468	PR00612140	GLDS46739		

VIJAYANAGAR BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00601819	GLDS031000	PR00613224	GLDS050574	PR00611736	GLDS050549	PR00600383	GLDS030955
PR00651881	GLDS102213	PR00629819	GLDS050708	PR00597443	GLDS030921	PR00609116	GLDS050520
PR00614563	GLDS050583	PR00648648	GLDS102199	PR00646417	GLDS050875	PR00624123	GLDS084690
PR00650546	GLDS102204	PR00598944	GLDS30942	PR00597113	GLDS030916	PR00624127	GLDS84688
PR00650563	GLDS102205	PR00612504	GLDS050557	PR00611325	GLDS050542	PR00594641	GLDS030891
PR00600814	GLDS030961	PR00612524	GLDS050560	PR00611326	GLDS050541	PR00594643	GLDS030893
PR00649883	GLDS050906	PR00612557	GLDS050562	PR00627028	GLDS050687	PR00608507	GLDS050511
PR00649891	GLDS050907	PR00648254	GLDS050888	PR00645956	GLDS050861	PR00608337	GLDS050509
PR00649896	GLDS050907	PR00598261	GLDS030932	PR00626524	GLDS050680	PR00594314	GLDS030878
PR00649900	GLDS050908	PR00598461	GLDS030934	PR00638746	GLDS106268	PR00593995	GLDS30875
PR00630555	GLDS050711	PR00647686	GLDS102189	PR00644007	GLDS050849	PR00617624	GLDS84648
PR00613519	GLDS050578	PR00628428	GLDS050702	PR00614576	GLDS32059	PR00641246	GLDS050834
PR00613631	GLDS32086	PR00627937	GLDS050697	PR00625088	GLDS050654	PR00607482	GLDS050503
PR00649602	GLDS102195	PR00647123	GLDS050751	PR00609557	GLDS050526	PR00600445	GLDS030953
PR00661860	GLDS107962	PR00597945	GLDS030927	PR00624897	GLDS050652	PR00588892	GLDS32202
PR00599827	GLDS11967	PR00627844	GLDS050696	PR00624731	GLDS050651		

YELHANKA BRANCH							
Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID	Loan No.	Application ID
PR00632294	GLDS95998	PR00623473	GLDS49786	PR00645255	GLDS96105	PR00642596	GLDS96080
PR00631538	GLDS95992	PR00641716	GLDS96069	PR00643330	GLDS96088	PR00650005	GLDS96157
PR00650017	GLDS96158	PR00598290	GLDS39848	PR00643338	GLDS96089		

For more details, please contact
Small Business FinCredit India Pvt. Ltd. Contact Number(s) : 1800-102-8012
KARVY Retail is know SBFC

(Small Business FinCredit India Pvt. Ltd. reserves the right to alter the number of accounts to be auctioned & postpone / cancel the auction without any prior notice).

Small Business FinCredit India Pvt. Ltd. (Erstwhile Mape Finserve Pvt. Ltd.)

Registered Office : Unit No. 762, Building No.7, 6th Floor, Solitaire Corporate Park Andheri East Mumbai - 400093 | Telephone : +91 22 678753